

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 438**

ANSWERED ON 25<sup>TH</sup> FEBRUARY 2016

**WIDENING OF NH-75**

438. SHRI GANESH SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

सड़क परिवहन और राजमार्ग मंत्री

- (a) whether the Government is aware about the number of people died in accidents on National Highway No. 75 and National Highway No. 7 in Satna city;
- (b) if so, the details thereof and the action taken by the Government in this regard;
- (c) whether any recommendations have been received to keep a check on accidents;
- (d) if so, the reaction of the Government thereto;
- (e) whether the Government has received any proposal from the State Government for widening the single narrow road and constructing a bridge on it on the National Highway No. 75 passing through Satna; and
- (f) if so, the action taken thereon?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI PON. RADHAKRISHNAN)

(a) & (b) Ministry of Road Transport & Highways compiles accident data in a format developed as per the Asia Pacific Road Accident Database (APRAD) project of United Nations Economic and Social Commission for Asia Pacific (UNESCAP) region. The specific NH wise road accident data are not compiled in this format. However, the total number of persons killed in road accidents in the State of Madhya Pradesh on National Highways including Expressways during three calendar years 2012, 2013 and 2014 are as under:-

	<b>Total Number of Persons Killed in Road Accidents on National Highways (including Expressways) of Madhya Pradesh</b>
<b>2012</b>	2408
<b>2013</b>	2479
<b>2014</b>	2395

The Ministry of Road Transport and Highways has taken a number of steps to prevent such road accidents as per details mentioned under:

- i. The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.
- ii. The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety.
- iii. The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees, and to hold their meetings regularly.
- iv. The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care.
- v. Road safety has been made an integral part of road design at planning stage.
- vi. Road Safety Audit of selected stretches of National Highways has been taken up.
- vii. High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways. Around 700 such black spots have been identified for improvement.
- viii. The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs. About 52,000 Km of stretches of State Highways has been identified for conversion to national highways.
- ix. Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.
- x. Advocacy/Publicity campaign on road safety through the electronic and print media.
- xi. Tightening of safety standards for vehicles like Seat Belts, Power-steering, anti-lock braking system etc.
- xii. Providing cranes and ambulances to various State Governments under the National Highway Accident Relief Service Scheme for development on National Highways. National Highways Authority of India also provides ambulances at a distance of 50 Km. on each of its completed stretches of National Highways under its Operation & Maintenance contracts.
- xiii. Launch of pilot projects for providing cashless treatment of road accident victims on Gurgaon – Jaipur, Vadodara – Mumbai stretch of National Highways No. 8 and Ranchi – Rargaon - Mahulia stretch of National Highway No. 33.

(c) & (d) No, Madam.

(e) & (f) An estimate amounting to Rs. 134.73 Crore has been received in August, 2015 for improvement under One Time Investment Scheme. The proposal has not been considered during the year as the stretch is being maintained by the BOT concessionaire engaged for four laning of Satna-Bela section of NH-75 on BOT (Toll) as per concession agreement. As per one time investment scheme of Ministry, the section bypassed by the construction of a bypass shall be improved as per site requirement through the funds of Central Government as a one time investment before handing over the stretch to the State Government.

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